

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 122
IA No. 273/JPR/2022
IA No. 537/JPR/2022
IB- 656(ND)/2018
TA No. 68/2018
Under Section 9 of IBC, 2016

In the matter of:

M/s Natroyal Industries Pvt. Ltd. ...Operational Creditor/Applicant

Versus

Siddhi Vinayak Polymers Pvt. Ltd. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
 HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Brij Kishore Sharma, RP

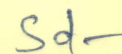
ORDER

Heard Mr. Brij Kishore Sharma, RP present in person. List the matter on

05.01.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

December 06, 2022

RS